

ACT No. V OF 1933.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 28th
March, 1933.)

An Act to extend the operation of the Wheat (Import Duty) Act, 1931.

XV of 1931.

WHEREAS it is expedient to extend the operation of the
Wheat (Import Duty) Act, 1931; It is hereby enacted
as follows:—

1. This Act may be called the Wheat Import Duty (Ex- Short title.
tending) Act, 1933.

XV of 1931.

2. In sub-section (3) of section 1 of the Wheat (Import
Duty) Act, 1931, for the figures " 1933 " the figures " 1934 " Amendment
of section 1,
Act XV of
1931.
shall be substituted.

Price 1 anna or 1½d.]

MGIPC—I,—IX-8—29-4-33—4,600.